

DIVISION BENCH

ITEM NO.106 TO 108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

**ITEM NO.106 - IA NO.78/2024 & IA NO.226/2024 IN CP (IB)
No.14/ALD/2023**

NAME OF THE COMPANY	STATE BANK OF INDIA V/S SMT PRABHUJI NAGAR
UNDER SECTION	95(1) IBC

**ITEM NO.107 - IA NO.81/2024 & IA NO.273/2024 IN CP (IB)
No.15/ALD/2023**

NAME OF THE COMPANY	STATE BANK OF INDIA V/S AMIT GUPTA
UNDER SECTION	95(1) IBC

**ITEM NO.108 - IA NO.86/2024 & IA NO.274/2024 IN CP (IB)
No.16/ALD/2023**

NAME OF THE COMPANY	STATE BANK OF INDIA V/S SMT VIJAYEE YADAV
UNDER SECTION	95(1) IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Siddharth Sangal with Ms. Richa Mishra, : *For FC/ SBI*

Sh. Chirag Sharma, Advs.

Sh. Maneesh Kumar, Adv. : *For the RP, Mr. Sumit
Shukla present in person*

Ms. Swati Rana, Adv. : *For Personal Guarantor*

ORDER

Ld. Counsels representing their respective parties are present through VC.

- 1.** It is stated by the Ld. Counsel representing the RP that the report of RP has already been filed and the objections have been raised, which mainly pertain to the aspects which need to be answered only by the Financial Creditor.

-Sd-

-1/2-

-Sd-

2. Ld. Counsel representing the Personal Guarantor states that the objections in this case has been filed. However, it is pointed out by the Registry of this Tribunal that there are certain defects raised in the said objections, as to the digital signatures.
3. Ld. Counsel representing the Personal Guarantor seeks one week time to ensure that the objections are cured and the same is taken on record.
4. Ld. Counsel representing the Financial Creditor also seeks and is granted one week time positively to file the counter reply to the objections by serving an advance copy to the other side.
5. Let the matter be adjourned for further hearing on 26th July, 2024 to come up higher on Board along with all applications.
6. The photocopy of this order be placed on record in all the three connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th July, 2024

Kavya Prakash Srivastava
(Stenographer)